

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

113. CP/64(MB)2024

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **02.07.2024**

NAME OF THE PARTIES: Balwinder Singh Grewal
V/s.
Sant Engineering Works Private Limited

Appearance

For Petitioner : None Appeared

For Respondent : None Appeared

SECTION 58(3) OF THE COMPANIES ACT, 2013

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

None appeared on behalf of the Petitioner. In the interest of justice, list
this matter on **27.08.2024**.

Sd-

CHARANJEET SINGH GULATI
Member (Technical)
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Sd-

LAKSHMI GURUNG
Member (Judicial)